

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

FOURTEENTH REPORT

(Presented on 7.4.1992)

The Business Advisory Committee held a sitting on Tuesday, the 7th April, 1992.

2. The Committee recommend that discussion on the Statutory Resolution regarding approval of the Proclamation issued by the President on the 2nd April, 1992 under article 356 of the Constitution in relation to the State of Nagaland may be taken up on Tuesday, the 21st April, 1992.

NEW DELHI;
April 7, 1992

SHIVRAJ V. PATIL,
Chairman,
Business Advisory Committee.

Chaitra 18, 1914 (Saka)